Declaration of Assets and Liabilities

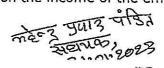
Year - 2022-2023

I, MAHENDRA PRASAD PANDIT, son/daughter/wife of LATE RAM LAKHAN PANDIT, aged 52 years, belonging to GOVERNMENT service and presently working as ASSISTANT give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

| | A. | Details of movable assets | | | | | |
|---------|--|---|------------------------------------|-------------------------------------|---|---|------------------------------|
| 4 10 | (Assets in joint name indicating the extent of joint ownership will also have to be given Sr. No. Description Self Spouse Dependant- Dependant-2 Dependant Name(S) | | | | | be given) | |
| 3700 | Sr. No. | Description | Self | Spouse Name(S) SUSHILA DEVI | Dependant- 1 Name SANTOSH KUMAR | Dependant-2 Name KHUSHBOO KUMARI | Dependant- 3 Etc. Name |
| | (i) | Cash | Rs4,00,000/- | Rs-25,000/- | Rs- 20,000/- | Rs- 10,000/- | NIL |
| AND BON | (ii) | Deposits in Banks, Financial Institutions And Non- Banking Financial Companies | SAHARA Rs 40,000/- (FIX DE.) | POSTOFFICE 65,000 (1YERS)F.D. | NIL | S.B.I. 35,000/- F.D. | NIL |
| 3/2/2 | (iii) | Bonds, Debentures and Shares in companies | NIL | NIL | NIL | NIL | NIL |
| | (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | LIC RS-14412/- YEARLY | NIL | LIC RS- 14,945/- YEARLY | NIL | NIL |
| | (v) , | Motor Vehicles (details of make, etc.) | NIL | NIL | NIL | NIL | NIL |
| | (vi) | Jewellery (give details of weight and value) | GOLD 10 GM | GOLD 20 GM SILVER 250 GM | GOLD 10 GM SILVER 150 GM | GOLD 10 GM | NIL |
| | (vii) | Other assets, such as values of claims / interests | NIL | NIL. | NIL | NIL | NIL |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given. * Dependant here means a person substantially dependent on the income of the employee.



B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(S) SUSHILA DEVI | Dependant-1 Name SANTOSH KUMAR(SON) | Dependant- 2 Name KHUSHBOO KUMARI | Dependant-3 Etc. Name |
|---------|---|------|--|--|---|--------------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | NIL | . NIL | NIL | NIL | NIL. |
| (11) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | NIL | NIL | NIL | NIL | NIL |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NIL | KHATA NO.93, PLAT NO.1363.1/2 katha | NIL | NIL | NIL |
| (iv) | Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (v) | Others (such as interest in property) | NIL | NIL | NIL | NIL | NIL |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on marh 2022 |
|------------|--|---|---------------------------------------|
| (a) | (i) Loans from Banks (ii) Loans from financial institutions | SBI,Bihar vidhan sabha, patna RS- 6,00,000 | 11375/- |
| | (iii) Government Dues:(a) dues to departments dealing with government accommodation | NIL | NIL |
| | (b) dues to departments dealing with supply of water | NIL | NIL |
| | (c) dues to departments dealing with supply of electricity | NIL. | NIL |
| | (d) dues to departments dealing with telephones | NIL | NIL |
| | (e) dues to departments dealing with government transport (including | NIL | NIL VISA |

| | (f) Other dues, if any | NIL. | NIL |
|-----|---|--------------------------------|------|
| (ů) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | PAN NO-AUJPP 4023B 49,573/- | NIL |
| 8 | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | NIL | NIL. |
| | (iii) Sales Tax [Only in case of proprietary business] | NIL | NIL |
| | (iv) Property Tax | NIL | NIL |

| C. | Personal D |)etail |
|----|------------|--------|
| | | |

| GPF/CPF/PRAN No. | 1- | 1127 | | | |
|--|----------------|---|--|--|--|
| Gender | (\$ - " | M (M/F) | | | |
| Date of Birth | :- | 1 2 0 9 1 9 7 0 (DD/MM/YYYY) | | | |
| Class/Group | :- | B (A/B/C) | | | |
| Cadre | :- | B.S.S. (Full Name e.g. B.A.SBihar Administrative Service, | | | |
| | | B.S.S Bihar Secretariat Service etc.) | | | |
| Home District | :- | PATNA | | | |
| I hereby declare that the above details are true to the best of my knowledge and | | | | | |
| belief. | | Signature | | | |
| | | Name of Employee: Mahendra Prasad Pandit | | | |
| Place:-PATNA | | Designation: ASSISTANT | | | |
| | | Department- Bihar vidhan sabha, Patna. | | | |
| Date: - 31.01.2023 | | | | | |

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

करेट र प्रमाउ पेडित, अश्यक,